

(a) whether the Union Government have received some complaints about corruption and irregularities in British India Corporation, Kanpur a unit of NTC;

(b) if so, the action taken by the Government in this regard so far;

(c) whether the Government propose to reconstitute the Board of Directors of British India Corporation which is functioning for the last several years; and

(d) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) The complaints have been referred for investigation and report to British India Corporation Ltd., and Government of U. P.

(c) No, Sir. However it has been proposed to include the General Manager, Cawnpore Textile Mills and Executive Director Champaran Sugar Works and Cawnpore Sugar Works on the Board of British India Corporation for better functional Coordination.

(d) Does not arise.

Road Accidents

4237. SHRI HARI KEWAL PRASAD : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the total number of road accidents in the country during the last six months;

(b) the number of persons killed and injured, State-wise;

(c) the extent of loss of public property; and

(d) the amount paid as compensation to the next of kin of those killed in accidents and to the injured persons?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) The information is not available on the extent of loss of public property as a result of road accidents.

(d) No Compensation is directly paid by the Central Government to the next of kin of those killed and injured in road accidents. Compensation is paid by Insurance Companies.

Measures to Encouragement Exports

4238. SHRI HARI KEWAL PRASAD : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have taken or propose to take any effective measure to encourage the exports; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) Import & Export Policy is kept constantly under review and changes thereto are made as and when warranted and notified in the Gazette of India.

A few measures to encourage exports were recently announced. Details in this regard are contained in Public Notices No. 173-ITC(PN)/90-93, dated 4th July, 1991, and 189 to 192-ITC(PN)/90-93 all dated 14th